

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**35. Company Application/107/2024 In C.P. 164/(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - Mukesh P. Shah**  
**V/s**  
**Union of India**  
**Through SFIO**  
**IN THE MATTER OF**  
**Union of India Through SFIO**  
**V/s.**  
**S. V. Ghatalia & Associates**

**Section: - 140(5) of the Companies Act, 2013**

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**ORDER**

**Company Application/107/2024:** - Adv. Ashish Mehta appeared for the Petitioner through VC. Adv. Krusha Maheshwari i/b Adv. Sriram Sridharan appeared for the Respondent No 1 & 2 through VC. Due to paucity of time, the matter could not be heard. List this matter on **04.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**